## THE HIGH COURT OF MEGHALAYA SHILLONG

## NOTIFICATION

Dated, Shillong 1st February, 2016

No.HCM-II/370/2013/199: As per Notification No. K.11019/01/2016-US.II dated 29th January, 2016 received from Joint Secretary to the Government of India, Ministry of Law & Justice wherein the President of India is pleased to appoint Shri Sudip Ranjan Sen, Judge of the High Court of Meghalaya, to perform the duties of the Office of the Chief Justice of High Court of Meghalaya with effect from 1st February, 2016 consequent upon the retirement of Hon'ble Mr. Justice T. Nandakumar Singh, Senior most Judge of the High Court of Meghalaya.

## REGISTRAR GENERAL

Memo No.HCM-II/370/2013/199 A Copy for information to:- Dated, Shillong 1st February, 2016

- The Joint Secretary to the Government of India, Ministry of Justice, Jaisalmer House New Delhi, with reference to his Notification No. K.11019/01/2016-US.II dated 29<sup>th</sup> January, 2016.
- 2. The Chief Secretary to the Government of Meghalaya, Shillong.
- The Secretary General, Supreme Court of India, New Delhi.
- 4. The Secretary to the Governor of Meghalaya, Shillong.
- The Special Secretary to the Government of Meghalaya, Law Department, Shillong.
- The Secretary to the Chief Minister, Meghalaya, Shillong.
- The Advocate General, Meghalaya, Shillong.

12. The Judge, KHADC/JHADC/GHADC.

- The Accountant General (A&E), Meghalaya, Shillong, with a copy of Notification No. K.11019/01/2016-US.II dated 29th January, 2016.
- 9. The Registrar General,\_\_\_\_\_.
  10. The District and Sessions Judge,\_\_\_\_\_.
  11. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
- 13. The Registrar / Secretary to all the Central Administrative Tribunals
- 14. The Registrar / Secretary to all the National Green Tribunals

- 14. The Deputy Commissioner, \_\_\_\_\_\_.
- 15. The Joint Registrar —cum— OSD in the Hon'ble the Chief Justice's Secretariat, High Court of Meghalaya, Shillong.
- 16. The Joint Registrar –cum- Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.
- 17. The Private Secretary to Hon'ble Mr. Justice Sudip Ranjan Sen, Chief Justice (Acting), High Court of Meghalaya, Shillong.
- 18. The President / Secretary \_
- 19 The System Analyst to up load the same in the High Court Website.
  - 20.The Accountant -cum- Cashier, High Court of Meghalaya, Shillong, with a copy of Notification No. K.11019/01/2016-US.II dated 29th January, 2016. for necessary action.
  - 21. Notice Board.
  - 22. Guard File.
  - 23. Office File.

REGISTRAR GENERAL